

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

103. IA/3191/2024 C.P. (IB)/580(MB)2020

IN THE MATTER OF

Ahmednagar Merchant,s Co-op.Bank Ltd
Vs

... Petitioner

Kohinoor Ginning and Pressing Pvt Ltd

... Respondent

U/s 7 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 24.06.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Applicant: Counsel for the Applicant

For the Respondent:

ORDER

IA/3191/2024:- The prayer in the present case is for taking on record the Preliminary Report of M/s. Kohinoor Ginning and Pressing Private Limited, as prepared by the Liquidator and also to take on record the Asset Memorandum of the above stated company. Both the documents are taken on record. Accordingly, IA is **disposed of**.

Sd/-
MADHU SINHA
Member (Technical)

Sd/-
REETA KOHLI
Member (Judicial)

/ Avdhesh K Patel /